

A2

ORDERSHEET

2.12.1987

Hon'ble D.S.Misra,A.M.

Hon'ble G.S.Sharma,J.M.

HA

None is present for the applicant. The applicant has also not complied with the order dated 11.9.87 in which he was given one more opportunity to seek necessary amendment to the claim petition. No one appeared even on the last date fixed, i.e., 12.10.1987 by which time the applicant was required to seek necessary amendment. It appears that the applicant is not interested in prosecuting the case.

The application is dismissed in default.

A.M.

DL

J.M.

2/12/87

Issued

ST/2

JS